

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 1668/2016

New Delhi, this the 25th day of May, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

Sudesh Kumari
(Aged about 49 years),
Technical Assistant,
D/o Shri Hari Chand,
R/o House No.13-G, Village Humayunpur,
P.O. S.J. Enclave, New Delhi-110029. .. Applicant

(By Advocate : Shri U. Srivastava)

Versus

1. Govt. of NCT of Delhi,
Through its Secretary,
Health and Family Welfare Department,
Technical Recruitment Cell,
9th Level, A-Wing, Delhi Secretariat,
New Delhi-110002.

2. Delhi Subordinate Services Selection Board,
Through its Secretary,
3rd Floor, UTCS Building,
Behind Karkardooma Court Complex,
Institutional Area, Vishwas Nagar,
Shahdara, Delhi-110032.

3. Maulana Azad Medical College,
Through its Dean,
2, Bahadurshah Zarar Marg,
New Delhi-110002.

4. Ms. Chander Lata,
Through Medical Supdt.,
Technical Assistant in Blood Bank,
GBP Hospital, New Delhi-110002.

5. Mr. Praveen Narula,
Through Medical Supdt.,
Technical Assistant in Blood Bank,
BSA Hospital, Rohini, Sector-5
New Delhi.

6. Ms. Jasbir Kaur,
Through Medical Supdt.,
Technical Assistant,
DDU Hospital, New Delhi.

7. Ms. Sudha Roy,
Through Dean,
Technical Assistant in Pathology Department,
MAMC Hospital, New Delhi-110002.

8. Ms. Neelam,
Through Medical Supdt.,
Technical Assistant,
DDU Hospital,
New Delhi.

9. Ms. Kamlesh Kumari,
Through Medical Supdt.,
Technical Assistant in Blood Bank,
BSA Hospital, Rohini, Sector-5,
New Delhi.

10. Mr. Raghuvinder Singh,
Through Dean,
Technical Assistant in Micro-biology Department,
MAMC Hospital, New Delhi-110002.

11. Ms. Sandhya Singh (Solanki),
Through Medical Supdt.,
Technical Assistant,
GTB Hospital, Dilshad Garden,
Delhi-110032. .. Respondents

(By Advocate : Shri Vijay Pandita)

ORDER (Oral)**By Hon'ble Mr. P.K. Basu**

Heard both the sides.

2. Learned counsel for the applicant states that the applicant's name was considered in September, 2013 (Annexure A-4) for promotion to the post of Technical Supervisor and her name was at Sl.No.15 in the list of candidates to be considered. Thereafter, on 24.12.2014, another requisition was sought in which the applicant's name was again at Sl.No.15. On 30.12.2014, seniority list of Technical Assistant Lab, Group-IV was prepared in which the applicant's name figured at Sl.No.41. The applicant alleges that persons, who are junior to her, have been included above her name in this list and, as a result, her position has gone down from Sl.No.15 to Sl.No.41.
3. It is also stated that immediately, when the applicant came to notice, she filed a representation dated 02.01.2015 regarding her seniority in the grade of Technical Assistant Lab, in which she had made specific mention to the issue that her position has been shifted from Sl.No.15 to Sl.No.41. The respondents had not yet responded to the same.
4. The learned counsel, at this stage, only prays that the respondents may be directed to dispose of the representation of the

applicant through a reasoned and speaking order and till such time, they may not act upon the revised seniority list circulated vide letter dated 30.12.2014.

5. Learned counsel for the respondents states that while the list dated 17.09.2013 could be pertaining to the hospital in which the applicant is posted, whereas the revised list dated 30.12.2014 could be in the total cadre including all hospitals and, therefore, there could be a difference.

6. Be that as it may, in the interest of fairness, we direct the respondents to dispose of the representation dated 02.01.2015 of the applicant through a reasoned and speaking order within a period of month from today, and till such time the representation is disposed of, the respondents shall not act upon on the revised seniority list circulated vide letter dated 30.12.2014.

7. With the above direction, the O.A. is disposed of. No order as to costs.

Order **DASTI.**

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/